

**Conference of State Ministers for Welfare of Scheduled Castes and Scheduled Tribes**

910. SHRI SIDDAYYA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether a Conference of State Ministers in charge of the Welfare of the Scheduled Castes and Scheduled Tribes was convened at Delhi in November, 1967;

(b) if so, the decisions arrived at in the conference; and

(c) whether any of them have been implemented so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) Yes.

(b) and (c). The Conference was of a consultative and exploratory nature. No specific decisions were taken.

**List of Scheduled Castes/Tribes in Goa, Diu and Daman**

911. SHRI SIDDAYYA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether the list of Scheduled Castes has been finalised in respect of the Union Territory of Goa, Diu and Daman; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) The Scheduled Castes and Scheduled Tribes in Goa, Diu and Daman have been specified by a Presidential order issued on the 12th January, 1968.

(b) Does not arise.

**Surface Streams**

912. SHRI M. N. REDDY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total length of surface

streams in the country and at how many sites their flow is recorded;

(b) the estimated volume of water in the interstices of the soil and rocks of the country at depths less than 2,500 feet; and

(c) the annual recharge of ground water in the country during the last five years?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) the total length of rivers including distributaries in Indian territory is of the order of 1.9 lakh miles. The total number of sites where the flows are recorded are about 1,000. Besides these, there are about 900 sites where only gauges are recorded.

(b) the estimated volume of water in the inter-stices of the soil and rocks of the country at depths less than 2,500 feet is 30,000 million acre-feet. 2/

(c) the estimated annual recharge of ground water in the country during the last five years is 300 million acre-feet per annum.

**Income-Tax Assesseees of Nizamabad District**

913. SHRI M. N. REDDY: Will the Minister of FINANCE be pleased to state:

(a) the names and addresses of the persons who are assessed to Wealth Tax during the last 3 years in the District of Nizamabad (Andhra Pradesh);

(b) the total value of their assets declared for this purpose and the amount of Wealth Tax levied on them;

(c) the names and addresses of the Income-tax assesseees of Nizamabad District who are in arrears of more than Rs. 5,000 towards income-tax or other central taxes ending the 31st March, 1967; and

(d) the amount of total arrears and the period during which it is due in case of those assesseees who owe